

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.26/Chd/Pb/2021

**Under Section 9 of the
Insolvency & Bankruptcy
Code, 2016**

In the matter of:-

Lalithaambica Enterprises

...Petitioner-Operational Creditor

Versus

Glaxo Smith Kline Consumer Health CareRespondent-Corporate Debtor

Present through Video Conferencing :-

Mr. Vinay Kumar Pandey, Advocate proxy counsel for the petitioner

Heard the submissions made by Mr. Vinay Kumar Pandey, Advocate, the proxy counsel for the petitioner. The proxy counsel has submitted that the main counsel is unwell and seeks short accommodation. Hence, list the matter on 26.04.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

Sd/-
(P.S.N. Prasad)
Member (Judicial)

April 07, 2021
AV